

(a) whether any progress has been made regarding the enquiry about Dalmia Jain Firm;

(b) if so, the details thereof; and

(c) when it is likely to be completed?

**The Minister of Commerce and Industry (Shri K. C. Reddy):** (a) Yes, Sir.

(b) Between December, 1961, and 3rd February, 1962, the Commission examined 8 fresh witnesses whose depositions ran into 400 pages. The Commission has practically completed the evidence stage of the inquiry except for the cross-examination of one witness. At its last session from 26th February, 1962 to 6th March, 1962, the Commission started hearing arguments. The cross-examination of the last witness and the further hearing of arguments on all other issues arising out of the Statements of Matters and the Written Statements received in reply are expected to be concluded by the first week of April, 1962.

(c) The Commission is expected to finalise its report on matters covered by the investigation into the affairs of the Scheduled companies, in course of about 6 to 7 weeks. Simultaneously the Commission will also consider the other item in its terms of reference, which is concerned with the legislative and administrative measures which the Commission may consider it necessary in order to ensure in the future the proper administration of funds and assets of companies in the interest of the investing public. It is expected that the Commission will be able to complete its report on all these points by the end of September, 1962.

#### Hostile Nagas

**204. Shrimati Ila Palchoudhuri:** Will the **Prime Minister** be pleased to state:

(a) the number of persons injured and killed by the hostile Nagas during the last six months;

(b) the extent of loss and damage caused to Government and private property; and

(c) the total number of hostile Nagas arrested, injured or killed separately during the same period?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):**

(a) Casualties inflicted by the hostile Nagas during the period September 1, 1961, to February 28, 1962.

Killed .. 39

Injured .. 47

(b) Loss and damage to the private property.

The value of loss and damage to the private property during the months of December, 1961, January, 1962, and February, 1962, is estimated at Rs. 20,363. The figures for the months of September, October and November, 1961, are being collected and will be placed on the Table of the House.

(c) Casualties inflicted on the hostile Nagas during the same period.

Killed .. 56

Injured .. 11

Arrested .. 775

#### Death of an Indian Diplomat in Vienna

**205. Shri P. G. Deb:** Will the **Prime Minister** be pleased to state:

(a) whether any enquiry has been made in connection with the death of the First Secretary of the Indian Embassy in Vienna; and

(b) if so, the result thereof?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes. An enquiry was held by our Ambassador in Vienna, Shri Arthur S. Lall, immediately after Shri Ajai Mitra's death.

(b) This enquiry did not establish definitely the real cause of Shri: